

ITEM NO.19

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1756/2024

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GAYA SHANKER ALIAS DAYA SHANKER

Respondent(s)

Date : 22-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

For Respondent(s)

Mr. Somanatha Padhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original Records of High Court and Trial Court have already
been received.

The matter be processed for listing before the Hon'ble Court,
under the rules.

In the meantime, parties may file the additional documents, if
any.

SUJATA SINGH
Registrar

MG